भारतीय खाद्य संरक्षा एवं
मानक प्राधिकरण
विश्वास का वायदा, सुरक्षित एवं पौष्टिक खाद्य का आश्वासन
स्वास्थ्य एंव परिवार कल्याण विभाग, भारत सरकार

File No: FileNo.1-1715/FSSAI/Imports/2017(Pt.1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

स्वास्थ्य और परिवार कल्याण मंत्रालय

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health & Family Welfare, Govt. of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
एफडीए भवन, कोटला रोड, नई दिल्ली -110002. FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 15th October, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following new additional food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
1.	Shri. Sukant Chaudhary, Deputy Director	Ms. Karuna Dale, Assistant Director	NAVI MUMBAI INTERNATIONAL AIRPORT	INNMI4	Maharashtra	Mumbai
2.	Superintendent/ Appraiser/ Inspector/ Examiner	Superintendent/ Appraiser/ Inspector/ Examiner	VIZHINJAM INTERNATIONAL SEAPORT, THIRUVANANTHAPURAM	INTRV1	Keralam	-

2. This Order will be effective with immediate effect.

राजित पुनहानी, आई.ए.एस. /RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

15/10/26

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. The Joint Secretary, CBIC

4. The Additional Director General (ICEGATE) for the information.
5. The MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. The Director(Customs), CBIC
8. The Commissioner (Single window project, CBIC)
9. The Regional Directors, FSSAI for Compliance.
10. The CEO, Adani Vizhinjam Port Pvt. Ltd., Thiruvananthapuram
11. The Chief Airport Officer, Navi Mumbai International Airport

Copy to:-

1. The Executive Director (HR), FSSAI
2. The CITO, FSSAI-HQ (For uploading on the FSSAI Website)

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण

विश्वास का वायदा, सुरक्षित एवं पौष्टिक खाद्य का आश्वासन

स्वास्थ्य एंव परिवार कल्याण विभाग, भारत सरकार

File No: FileNo.1-1715/FSSAI/Imports/2017(Pt.1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

स्वास्थ्य और परिवार कल्याण मंत्रालय

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

Ministry of Health & Family Welfare, Govt. of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)

एफडीए भवन, कोटला रोड, नई दिल्ली -110002. FDA Bhawan, Kotla Road, New Delhi-110002

दिनांक: 15th अक्टूबर, 2026

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के क्रम में, सक्षम प्राधिकारी द्वारा खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप, निम्नलिखित नए अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित FSSAI अधिकारी को प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र. सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (PoE) का नाम	PoE कोड	राज्यस्था/न	पोस्टिंग स्थान
1.	श्री सुकांत चौधरी, उप निदेशक	सुश्री करुणा डाले, सहायक निदेशक	नवी मुंबई इंटरनेशनल एयरपोर्ट	INNMI4	महाराष्ट्र	मुंबई
2.	अधीक्षक/मूल्यांकन कर्ता/निरीक्षक/ परीक्षक	अधीक्षक/मूल्यांक नकर्ता/निरीक्षक/ परीक्षक	विझिंजम इंटरनेशनल सीपोर्ट, तिरुवनंतपुरम	INTRV1	केरलम्	—

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

23/10/26

(राजित पुनहानी, भा.प्र.से)
मुख्य कार्यकारी अधिकारी,
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डी.जी.एफ.टी.
3. संयुक्त सचिव सी.बी.आई.सी

4. अतिरिक्त महानिदेशक (ICEGATE)
5. MD एवं CEO, NSDL – SEZ प्रवेश बिंदु (PoE) को FSSAI के FICS के साथ एकीकरण हेतु।
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, एफ.एस.एस.ए.आई.
10. मुख्य कार्यकारी अधिकारी, अडानी विझिंजम पोर्ट प्राइवेट लिमिटेड, तिरुवनंतपुरम।
11. मुख्य हवाई अड्डा अधिकारी, नवी मुंबई इंटरनेशनल एयरपोर्ट।

प्रतिलिपि:-

1. कार्यकारी निदेशक (एच.आर), एफ.एस.एस.ए.आई.
2. सीआईटीओ, एफ.एस.एस.ए.आई.-मुख्यालय (एफ.एस.एस.ए.आई. वेबसाइट पर अपलोड करने के लिए)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated:15th September, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following new additional food import entry points:

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1.	ICD DHANAKYA, JAIPUR	INDNK6	Rajasthan	Superintendent/Appraiser /Inspector/Examiner

2. This Order will be effective with immediate effect.

राजित पुनहानी, आई ए एस /RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली–110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

15/9/26

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Directors, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)

(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 15th सितंबर, 2026

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के क्रम में, सक्षम प्राधिकारी द्वारा खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप, निम्नलिखित नए अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित FSSAI अधिकारी को प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र. सं.	पोर्ट का नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	आईसीडी धनक्या, जयपुर	INDNK6	राजस्थान	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.

राजित पुनहानी, आई.ए.एस /RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली–110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

15/9/26

(राजित पुनहानी, भा.प्र.से)
मुख्य कार्यकारी अधिकारी,
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डी.जी.एफ.टी.
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (ICEGATE)
5. MD एवं CEO, NSDL — SEZ प्रवेश बिंदु (PoE) को FSSAI के FICS के साथ एकीकरण हेतु।
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, एफ.एस.एस.ए.आई.

प्रतिलिपि:-

1. कार्यकारी निदेशक (एच.आर), एफ.एस.एस.ए.आई.
2. सीआईटीओ, एफ.एस.एस.ए.आई.-मुख्यालय (एफ.एस.एस.ए.आई. वेबसाइट पर अपलोड करने के लिए)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 9th April, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following new additional food import entry points:

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1.	ICD Naya Raipur, Chhattisgarh	INRML6	Chhattisgarh	Superintendent/Appraiser /Inspector/Examiner
2.	ICD Dahej, Bharuch, Gujarat	INDAH6	Gujarat	Superintendent/Appraiser /Inspector/Examiner
3.	ICD Varnama, Vadodara, Gujarat	INVRM6	Gujarat	Superintendent/Appraiser /Inspector/Examiner

2. This Order will be effective with immediate effect.

9/4/26

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Directors, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

File No: TIC/4/2022-IMPORTS-FSSAI

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)

(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 9th अप्रैल, 2026

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के क्रम में, सक्षम प्राधिकारी द्वारा खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप, निम्नलिखित नए अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित FSSAI अधिकारी को प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र. सं.	पोर्ट का नाम	पोर्ट कोड	राज्य/केंद्रशासित प्रदेश	प्राधिकृत अधिकारी
1	आईसीडी नया रायपुर, छत्तीसगढ़	INRML6	छत्तीसगढ़	अधीक्षक / मूल्यांकन अधिकारी / निरीक्षक / परीक्षक
2	आईसीडी दहेज, भरूच, गुजरात	INDAH6	गुजरात	अधीक्षक / मूल्यांकन अधिकारी / निरीक्षक / परीक्षक
3	आईसीडी वरनामा, वडोदरा, गुजरात	INVRM6	गुजरात	अधीक्षक / मूल्यांकन अधिकारी / निरीक्षक / परीक्षक

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.

9/4/26

(राजित पुनहानी, भा.प्र.से)

मुख्य कार्यकारी अधिकारी,

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डी.जी.एफ.टी.
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (ICEGATE)
5. MD एवं CEO, NSDL – SEZ प्रवेश बिंदु (PoE) को FSSAI के FICS के साथ एकीकरण हेतु।
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, एफ.एस.एस.ए.आई.

प्रतिलिपि:-

1. कार्यकारी निदेशक (एच.आर), एफ.एस.एस.ए.आई.
2. सीआईटीओ, एफ.एस.एस.ए.आई.-मुख्यालय (एफ.एस.एस.ए.आई. वेबसाइट पर अपलोड करने के लिए)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 6th January, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following new additional food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
NORTHERN REGION						
1.	Shri. Dhananjoy Dhara, Assistant Director (Tech)	Shri. Bharat Pachiciya, Deputy Director	ICD Dhirpur	**INGNG6**	Haryana	Ghaziabad
WESTERN REGION						
1.	Sh. Ajay Pralhad Khairnar, Assistant Director (Tech)	Sh. Sukant Chaudhary, Deputy Director	Electronic SEZ Park, Gandhinagar	**INDPP6**	Gujarat	Mundra

2. This Order will be effective with immediate effect.

6/1/26

(Rajit Punhani, IAS)

CEO, FSSAI

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ डी ए भवन, कोटला रोड, नई दिल्ली–110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS.
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Directors, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

File No: TIC/4/2022-IMPORTS-FSSAI

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)

(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 6th जनवरी, 2026

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के क्रम में, सक्षम प्राधिकारी द्वारा खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप, निम्नलिखित नए अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित FSSAI अधिकारी को प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी क नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
उत्तरी क्षेत्र						
1	श्री धनंजय धारा, सहायक निदेशक	श्री भरत पचीसिया, उप निदेशक	ICD धीरपूर	**INGNG6**	हरियाणा	गाजियाबाद
पश्चिमी क्षेत्र						
1.	श्री अजय प्रल्हाद खैरनार , सहायक निदेशक	श्री सुकांत चौधरी, उप निदेशक	इलेक्ट्रॉनिक एस. ई. ज़ेड. पार्क, गांधीनगर	**INDPP6**	गुजरात	मुंद्रा

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.

23/1/26

(राजित पुनहानी, भा.प्र.से)
मुख्य कार्यकारी अधिकारी,
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफडीए भवन, कोटला रोड, नई दिल्ली–110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डी.जी.एफ.टी.
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (ICEGATE)
5. MD एवं CEO, NSDL — SEZ प्रवेश बिंदु (PoE) को FSSAI के FICS के साथ एकीकरण हेतु।
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, एफ.एस.एस.ए.आई.

प्रतिलिपि:-

1. कार्यकारी निदेशक (एच.आर), एफ.एस.एस.ए.आई.
2. सीआईटीओ, एफ.एस.एस.ए.आई.-मुख्यालय (एफ.एस.एस.ए.आई. वेबसाइट पर अपलोड करने के लिए)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

(Trade and International Cooperation Division)

FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 29th October, 2025

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to the FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt1 dated 21st July 2025 (copy attached) issued in this regard, wherein it has now been decided to notify the Authorised Officer at an additional food import entry point as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1	AIR CARGO COMPLEX, KANNUR INTERNATIONAL AIRPORT	INCNN4	Kerala	Superintendent/Appraiser/Inspector/Examiner

राजित पुनहानी, आई ए एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002 भारत
FDA Bhawan, Kotla Road New Delhi-110002 INDIA

29/10/25
(Sh. Rajit Puhani, IAS)
CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. Commissioner of Customs (Preventive), Cochin
11. Managing Director, Air Cargo Complex, Kannur International Airport
12. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI

File No: 1-1715/FSSAI/Imports/2017(Pt.1)

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)

(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली -110002

दिनांक: 29th अक्टूबर, 2025

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की 25 धारा के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. में TIC-C-501/3/2023-IMPORTS-FSSAI-Pt1 दिनांक 24 जुलाई 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट का नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	एयर कार्गो कॉम्प्लेक्स, कन्नूर अंतर्राष्ट्रीय हवाई अड्डा	INCNN4	केरल	अधीक्षक / मूल्यांकन अधिकारी / परीक्षक / निरीक्षक

रजित पुन्हानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी / Chief Executive Officer
29/10/25

(रजित पुन्हानी, आईएएस)

सीईओ, एफएसएसएआई

एफ.डी.ए. भवन, कोटला, ...002, भारत
FDA Bhawan, Kotla Road, New Delhi 110002, INDIA

सेवा में(सूचना एवं आवश्यक कार्यवाही हेतु) -:

1. सभी संबंधित हितधारक – सूचना एवं अनुपालन हेतु।
2. महानिदेशक, विदेश व्यापार महानिदेशालय (DGFT) — खाद्य आयात प्रवेश बिंदु (Food Import Entry Points) के रूप में अधिसूचनाकरण हेतु।
3. अतिरिक्त महानिदेशक (ICEGATE) — सूचना एवं आवश्यक कार्रवाई हेतु।
4. प्रबंध निदेशक एवं मुख्य कार्यकारी अधिकारी, NSDL
5. प्रधान अतिरिक्त महानिदेशक, एनसीटीसी, मुंबई
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग (Risk Management Division), CBIC
7. निदेशक (सीमा शुल्क), CBIC
8. आयुक्त (सिंगल विंडो प्रोजेक्ट), CBIC
9. निदेशक, दक्षिणी क्षेत्रीय कार्यालय, FSSAI
10. सीमा शुल्क आयुक्त (निवारक), कोचीन
11. प्रबंध निदेशक, एयर कार्गो कॉम्प्लेक्स, कन्नूर अंतर्राष्ट्रीय हवाई अड्डा
12. सीआईटीओ एवं FICS आईटी टीम, FSSAI मुख्यालय — FSSAI वेबसाइट पर अपलोड करने हेतु।

प्रतिलिपि-:

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No.1-1715/FSSAI/Imports/2017 (Pt. 1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 21st July, 2025

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 7th November 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Jubilant SEZ, Vilayat GIDC, Bharuch	INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
2.	HBS SEZ Panoli, Bharuch	INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
3.	Bhubaneswar Air Cargo, Bhubaneswar	INBBI4	Orissa	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT, for notification as food import entry points
3. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance
4. The Additional Director General, Risk Management Division, CBIC
5. Director(Customs), CBIC
6. Commissioner (Single window project, CBIC)
7. Director, Eastern/Western Region Office, FSSAI
8. The Deputy Commissioner of Customs, Kandla SEZ

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक, 21 जूलाई, 2025

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) दिनांक 07 नवम्बर 2024 (प्रतिलिपि संलग्न) इस संबंध में जारी में आंशिक संशोधन, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	जुबिलेंट एसईजेड, विलायत जीआईडीसी, भरूच	INBHC6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2.	एचबीएस एसईजेड पनोली, भरुच	INPAO6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
3.	भुबनेश्वर , एअर पोर्ट कार्गो, भुबनेश्वर	INBBI4	उडीसा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव,)
सीईओ, एफएसएसएआई
ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
3.एनएसडीएल के एमडी और सीईओ , एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए के लिए
4. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
5. निदेशक (सीमा शुल्क), सीबीआईसी
6. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
7. निदेशक पूर्वी/पश्चिमी क्षेत्र कार्यालय, एफएसएसएआई
8. सीमा शुल्क उपायुक्त, कांडला एसईजेड

प्रतिलिपि :-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई)
3. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

FileNo.1-1715/FSSAI/Imports/2017 (Pt. 1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 07 November, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 03rd September 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	SEZ-MEPZ SPECIAL ECONOMIC ZONE, CHENNAI	INMAA6	Tamil Nadu	Shri S. Pandiyaraja, Joint Director, Southern Region office FSSAI.
2.	ICD Raipur	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE for integration of MEPZ SPECIAL ECONOMIC ZONE, CHENNAI in ICEGATE and FICS to the referral of food BOEs for FSSAI clearance.
4. Additional Director General (Systems) akhil.khatri@icegate.gov.in for information and needful action
5. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. The Deputy Commissioner of Customs, MEPZ SEZ
11. Shri S. Pandiyaraja, Joint Director, Southern Region office FSSAI.

Copy to:-

4. Executive Director (HR), FSSAI
1. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक, 07 नवम्बर, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) दिनांक 03 सितम्बर 2024 (प्रतिलिपि संलग्न) इस संबंध में जारी में आंशिक संशोधन, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	SEZ-MEPZ चेन्नई	INMAA6	तमिलनाडु	श्री एस. पांडियाराजा, संयुक्त निदेशक, दक्षिणी क्षेत्र कार्यालय FSSAI
2.	आईसीडी रायपुर	INRAI6	छत्तीसगढ़	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव,)
सीईओ, एफएसएसएआई
ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
3. अतिरिक्त महानिदेशक (आईसीईजीएटीई) SEZ-MEPZ विशेष आर्थिक क्षेत्र, चेन्नई को आईसीईजीएटीई और एफआईसीएस में एकीकरण के लिए एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए।
4. अतिरिक्त महानिदेशक (सिस्टम) akhil.khatri@icegate.gov.in सूचना एवं आवश्यक कार्रवाई हेतु
5. एनएसडीएल के एमडी और सीईओ , एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए के लिए
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. निदेशक दक्षिणी क्षेत्र कार्यालय, एफएसएसएआई
10. सीमा शुल्क उपायुक्त, एमईपीजेड एसईजेड
11. श्री एस. पांडियाराजा, संयुक्त निदेशक, दक्षिणी क्षेत्र कार्यालय एफएसएसएआई

प्रतिलिपि :-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई
3. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, 25 September, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 21st June 2024 (copy attached) issued in this regard, wherein it has now been decided to notify the Authorised Officer at an additional food import entry point as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1	LCS DARRANGA	INDRGB	ASSAM	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Eastern Region Office, FSSAI
10. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग 1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(आयात प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

दिनांक, 03 सितम्बर, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की 25 धारा के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13(1) तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. में 1-1715/FSSAI/Imports/2017 (Pt.1) दिनांक 21 जून 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट का नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	एलसीएस दरंगा	INDRGB	असम	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
3. अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in सूचनार्थ एवं आवश्यक कार्रवाई
4. एमडी एवं सीईओ एनएसडीएल
5. प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
10. सीआईटीओ, एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए

प्रतिलिपि सूचनार्थ:-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated,21st June, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 03rd May 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD Balli	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner
2.	LCS Bhitamore	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner
3.	LCS Sonbarsa	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Eastern Region Office, FSSAI
10. Director Northern Region Office, FSSAI
11. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Strategic Compliance, TICD, Regional Office), FSSAI

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग.1)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक,21 जून, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा के साथ पठित धारा 25 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र.में 1-1715/एफएसएसएआई/आयात/2017 (भाग.1) दिनांक 03 मई 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।.

क्रम संख्या	पोर्ट का नाम पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	आईसीडी बल्ली INBLO6	गोवा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2	एलसीएस भिठमोर INBTMB	बिहार	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
3	एलसीएस सोनबरसा INSNBB	बिहार	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव)
सीईओ, एफएसएसएआई
ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)
1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
3. अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in को सूचना एवं आवश्यक कार्रवाई हेतु
4. एनएसडीएल के एमडी और सीईओ।
5. प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
10. निदेशक उत्तरी क्षेत्र कार्यालय, एफएसएसएआई
11. सीआईटीओ, -एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

प्रतिलिपि सूचनार्थ :-
1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई.

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 23rd May 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 07th March 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Integrated Chennai Business Park (India) Private Limited (ICBPPL)-SEZ	INAIP6	Tamil Nadu	Dr. M. Kannan, Deputy Director

(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance.
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. Dr. M. Kannan, Deputy Director, Southern Regional Office, FSSAI
11. FICS IT team for making necessary changes in FICS

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

FileNo.1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, March, 2024

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017-Reg.

The Food Safety and Standards Act, 2006 requires the Food Safety and Standards Authority of India (FSSAI) to inter alia, regulate the import of food articles to ensure their safety.

2. To put in place a robust food regulatory framework at the points of entry to ensure the mandate of safe food imports in India, FSSAI has decided to review the Points of entry notified for food imports taking into the account the trend/volume of food import, testing facilities, and logistics infrastructure etc.
3. In light of the aforementioned considerations, it has been decided to notify Authorized Officers at only 155 specified Points of Entry for food import, as detailed in Annexure-I. Accordingly, FSSAI officials and Custom officials (any official of rank superintendent/Appraiser/Inspector/examiner) at all Airports/Ports/ICD/ SEZ/LCS mentioned in annexure-I are hereby notified from 01.04.2024 as Authorised Officers under Section 25 read with 47(5) of FSS Act 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 for the jurisdiction mentioned against each Airport/Port/ICD/LCS for food import clearance till further orders.
4. This notification is in supersession to all previous notifications/orders issued.

Digitally Signed by G. Kamala Vardhana Rao
Date: 07-03-2024 16:46:51
Reason: Approved

(G. Kamala Vardhana Rao, IAS)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:

1. The Director General, DGFT with a request to notify these 155 entry points as food import entry points as mentioned in Annexure 1.
2. The Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBEC) for information and necessary actions.
3. Director (Customs), CBEC- for information and further necessary action,
4. Commissioner (Single Window Project, CBEC) to ensure food imports through these

150 Polis only, subsequent to DGFI notification and for further necessary action.

5. The Joint Secretary (Customs), jscus@nic.in
6. ADG (Systems) akhil.khatri@icegate.gov.in for information and needful action
7. MD & CEO NSDL for information and needful action.
8. Commissioner, (single window project, CBIC)
9. Pr. Additional Director General, NCTC, Mumbai.
10. Additional Director, ICEGATE, CBIC, New Delhi
11. Chief Technology Officer, IT Division FSSAI for making necessary changes in FICS.
12. All Regional Directors, FSSAI for compliance.

Copy:-

1. ED (HR), ESSAI
2. ED (RCD), FSSAI
3. Advisor (Standard), FSSAI
4. Head (Regulation), FSSAI
5. Advisor (QA), FSSAI
6. Head (Legal/GA), FSSAI All present Authorised Officials of FSSAI
7. CITO, FSSAI for uploading on the ISSAL website and for communicating by email to all FSSAI licensed and active Food Importers

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
1	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	FSSAI Authorised Officer	Airports
2	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer	Airports
3	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
4	AHMEDABAD AIR CARGO COMPLEX	INAMD4	Gujarat	FSSAI Authorised Officer	Airports
5	BANGALORE AIRPORT	INBLR4	Karnataka	FSSAI Authorised Officer	Airports
6	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Karnataka	FSSAI Authorised Officer	Airports
7	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer	Airports
8	TRIVENDRUM AIR CARGO	INTRV4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
9	ACC KOZHIKODE, KARIPUR(CALICUT)	INCCJ4	Kerala	FSSAI Authorised Officer	Airports
10	MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN)	INNAG4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
11	ACC SAHAR	INBOM4	Maharashtra	FSSAI Authorised Officer	Airports
12	ACC JANORI	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
13	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner	Airports
14	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer	Airports
15	HYDERABAD AIRPORT	INHYD4	Telangana	FSSAI Authorised Officer	Airports
16	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer	Airports
17	ACC MOPA GOA	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
18	ICD GUWAHATI (AMIN GAON)	INAMG6	ASSAM	FSSAI Authorised Officer	ICD and SEZ
19	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer	ICD and SEZ
20	ICD TUGLAKABAD	INTKD6	Delhi	FSSAI Authorised Officer	ICD and SEZ
21	ICD SABARMATI	INSBI6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
22	ICD ANKLESHWAR	INAKV6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
23	ICD VADODARA/BARODA	INBRC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
24	ICD TUMB	INSAJ6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
25	ICD MORBI	INWDH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
26	ICD THAR DRY PORT	INSAU6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
27	ICD GARHIHARSARU	INGHR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
28	ICD SONIPAT	INBDM6	Haryana	FSSAI Authorised Officer	ICD and SEZ
29	ICD PATLI	INPTL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
30	ICD REWARI	INREA6	Haryana	FSSAI Authorised Officer	ICD and SEZ
31	ICD FARIDABAD	INFBD6	Haryana	FSSAI Authorised Officer	ICD and SEZ
32	ICD PALWAL, BHAGOLA-JANAULI	INPWL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
33	ICD SAMALKHA, PANIPAT	INDWN6	Haryana	FSSAI Authorised Officer	ICD and SEZ
34	ICD BARHI-SONIPAT	INRUG6	Haryana	FSSAI Authorised Officer	ICD and SEZ
35	ICD PIYALA	INBFR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
36	ICD BANGALORE	INWFD6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
37	ICD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
38	ICD MALANPUR	INMPR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
39	ICD MANDIDEEP	INMDD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
40	ICD DHANNAD	INDHA6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
41	ICD MIHAN (CONCOR)	INKPK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
42	ICD BORKHEDI	INBOK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
43	TALEGAON	INTLG6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
44	ICD MALIWADA	INMWA6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
45	ICD MULUND	INMUL6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
46	ICD JANORI	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
47	CFS AMBAD	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
48	ICD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
49	ICD SAHNEWAL, GRFL	INSGF6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
50	ICD CHOWPAYAL	INCPR6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
51	ICD DHANDARI KALAN, PSWC	INDDL6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
52	ICD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
53	ICD JODHPUR	INBGK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
54	ICD KATHUWAS ALWAR	INCML6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
55	ICD KANKAPURA(JAIPUR)	INKKU6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
56	ICD IRUNGATTUKOTTAI	INILP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
57	ICD CONCOR TONDIAPET	INTVT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
58	ICD TUTICORIN	INTUT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
59	ICD HOSUR	INHSU6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
60	ICD HYDERABAD	INSNF6	Telangana	FSSAI Authorised Officer	ICD and SEZ
61	ICD DADRI	INDER6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
62	ICD LONI	INLON6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
63	CFS STARTRACK DADRI	INSTT6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
64	ICD PANKI, UP	INPNK6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
65	ICD JUHI RAILWAY YARD KANPUR	INKNU6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
66	ICD PAKWARA MORADABAD/MEERUT	INMBD6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
67	CGML DADRI	INCPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
68	ICD CFS ALBATROSS DADRI	INAPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
69	ICD SANDKHEDA KASHIPUR	INHPI6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
70	ICD MODINAGAR (Rori)	INMUZ6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
71	SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INCOP6	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
72	SEZ SRI CITY SEZ (MULTI PRODUCT)	INTAS6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
73	SEZ RAMKY PHARMA CITY INDIA LTD.	INAKR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
74	SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE	INVTZ6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
75	SEZ DR. REDDYS LAB LTD. (DEVUNIPALAVALASA VILLAGE)	INVZR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
76	SEZ KANDLA	INKDL6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
77	SEZ DAHEJ	INBHD6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
78	SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE	INAJM6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
79	SEZ KIADB Mangalore	INMQK6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
80	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
81	SEZ COCHIN SPECIAL ECONOMIC ZONE	INCOK6	Kerala	FSSAI Authorised Officer	ICD and SEZ
82	SEZ INDORE SPECIAL ECONOMIC ZONE	INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
83	SEZ MIHAN NAGPUR	INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	SEZ
84	SEZ ARSHIYA LTD.	INPNV6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
85	JNPT SEZ	INPJN6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
86	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
87	SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
88	NDR SEZ	INNPK6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
89	SEZ CCL PRODUCTS (INDIA) LIMITED	INSPC6	Telangana	FSSAI Authorised Officer	ICD and SEZ
90	NOIDA (EPZ/SEZ)	INNDA6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
91	AN FTWZ LTD, Bulandshahar	INBUL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
92	SEZ FALTA EPZ	INFLT6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
93	ICD Adani Kila-Raipur Ludhiana	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
94	HTPL ICD Kilaraipur	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
95	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
96	HATISAR (DEOSIRI)	INHTSB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
97	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
98	MANKACHAR	INMKCB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
99	GOLAKGANJ LCS	INGKJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
100	RAXAUL LAND	INRXLB	Bihar	FSSAI Authorised Officer	LCS
101	JOGBANI	INJBNB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
102	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner	LCS
103	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner	LCS
104	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
105	DALU LCS	INDLUB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
106	MAHENDRAGANJ LCS	INMGHB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
107	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
108	LCS RAIL CARGO, AMRITSAR	INASR2	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
109	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
110	LCS MANU	INMNUB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
111	KHOWAIGHAT	INKWGB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
112	SRIMANTAPUR LCS, SONAMURA	INSMPB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
113	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
114	NAUTANWA (SONAULI)	INSNLB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
115	GOURIPHANTA	INGAIB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
116	BARHNI	INBNYB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
117	BANBASA,CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner	LCS
118	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
119	PETRAPOLE LAND	INPTPB	West Bengal	FSSAI Authorised Officer	LCS
120	CHAMURCHI	INCHMB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
121	CHENGRABANDHA RLY.STATION	INCBDB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
122	JAIGAON	INJIGB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
123	LCS FULBARI	INFBRB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
124	LCS LOKSAN	INCRXB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
125	HILI (WEST)	INHLIB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
126	GHAJADANGA	INGJXB	West Bengal	FSSAI Authorised Officer	LCS
127	KARIKAL	INKRK1	Pondicherry	Superintendent/Appraiser/Inspector/Examiner	Seaports
128	KRISHNAPATNAM	INKRI1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
129	KAKINADA SEA	INKAK1	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	Seaports
130	VISAKHAPATNAM SEA	INVTZ1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
131	GANGAVARAM PORT	INGGV1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
132	MARMAGOA SEA	INMRM1	Goa	Superintendent/Appraiser/Inspector/Examiner	Seaports
133	KANDLA SEA	INIXY1	Gujarat	FSSAI Authorised Officer	Seaports
134	HAZIRA PORT, SURAT	INHZA1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
135	MUNDRA	INMUN1	Gujarat	FSSAI Authorised Officer	Seaports
136	SIKKA	INSIK1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
137	DEHEJ SEA	INDAH1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
138	PIPAVAB(VICYOR)	INPAV1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
139	PORBANDAR	INPBD1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
140	OLD MUNDRA	INOMU1	Gujarat	FSSAI Authorised Officer	Seaports
141	NEW MANGALORE SEA	INNML1	Karnataka	FSSAI Authorised Officer	Seaports
142	KARWAR	INKRW1	Karnataka	Superintendent/Appraiser/Inspector/Examiner	Seaports
143	CUSTOM HOUSE COCHIN	INCOK1	Kerala	FSSAI Authorised Officer	Seaports
144	JAIGAD	INJGD1	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Seaports
145	NCH MUMBAI	INBOM1	Maharashtra	FSSAI Authorised Officer	Seaports
146	JNCH NHAVA SHEVA	INNSA1	Maharashtra	FSSAI Authorised Officer	Seaports
147	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner	Seaports
148	ENNORE SEA	INENR1	Tamil Nadu	FSSAI Authorised Officer	Seaports
149	NAGAPATTINAM	INNPT1	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner	Seaports
150	KATTUPALLI PORT	INKAT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
151	CUSTOM HOUSE CHENNAI	INMAA1	Tamil Nadu	FSSAI Authorised Officer	Seaports
152	CUSTOM HOUSE TUTICORIN	INTUT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
153	CUSTOM HOUSE KOLKATA	INCCU1	West Bengal	FSSAI Authorised Officer	Seaports
154	HALDIA PORT	INHAL1	West Bengal	FSSAI Authorised Officer	Seaports
155	AISL ICD Durgapur	INDUR6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
156	Integrated Chennai Business Park (India) Pvt. Ltd.- (ICBPPL)-SEZ	INAIP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
157	ICD BALLI	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
158	LCS BHITAMORE	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
159	LCS SONBARSA	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
160	LCS DARRANGA	INDRGB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
161	SEZ-MEPZ, CHENNAI	INMAA6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
162	ICD RAIPUR	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
163	JUBILANT SEZ Vilayat GIDC, Bharuch	INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
164	HBS SEZ PANOLI, BHARUCH	INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
165	BHUBANESWAR AIR CARGO, BHUBANESWAR	INBBI4	Odisha	Superintendent/Appraiser/Inspector/Examiner	Airports
166	ACC KANNUR INTERNATIONAL AIRPORT	INCNN4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
167	ICD Dhirpur	INDPP6	Haryana	FSSAI Authorised Officer	ICD and SEZ
168	Electronic SEZ Park Gandhinagar	INGNG6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
169	ICD Naya Raipur	INRML6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
170	ICD Dahej	INDAH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
171	ICD Varnama	INVRM6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
172	ICD Dhanakya	INDNK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
1	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	FSSAI Authorised Officer	Airports
2	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer	Airports
3	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
4	AHMEDABAD AIR CARGO COMPLEX	INAMD4	Gujarat	FSSAI Authorised Officer	Airports
5	BANGALORE AIRPORT	INBLR4	Karnataka	FSSAI Authorised Officer	Airports
6	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Karnataka	FSSAI Authorised Officer	Airports
7	ACC COCHIN	INCOK4	Keralam	FSSAI Authorised Officer	Airports
8	TRIVENDRUM AIR CARGO	INTRV4	Keralam	Superintendent/Appraiser/Inspector/Examiner	Airports
9	ACC KOZHIKODE, KARIPUR(CALICUT)	INCCJ4	Keralam	FSSAI Authorised Officer	Airports
10	MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN)	INNAG4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
11	ACC SAHAR	INBOM4	Maharashtra	FSSAI Authorised Officer	Airports
12	ACC JANORI	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
13	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner	Airports
14	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer	Airports
15	HYDERABAD AIRPORT	INHYD4	Telangana	FSSAI Authorised Officer	Airports
16	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer	Airports
17	ACC MOPA GOA	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
18	ICD GUWAHATI (AMIN GAON)	INAMG6	ASSAM	FSSAI Authorised Officer	ICD and SEZ
19	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer	ICD and SEZ
20	ICD TUGLAKABAD	INTKD6	Delhi	FSSAI Authorised Officer	ICD and SEZ
21	ICD SABARMATI	INSBI6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
22	ICD ANKLESHWAR	INAKV6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
23	ICD VADODARA/BARODA	INBRC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
24	ICD TUMB	INSAJ6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
25	ICD MORBI	INWDH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
26	ICD THAR DRY PORT	INSAU6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
27	ICD GARHIHARSARU	INGHR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
28	ICD SONIPAT	INBDM6	Haryana	FSSAI Authorised Officer	ICD and SEZ
29	ICD PATLI	INPTL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
30	ICD REWARI	INREA6	Haryana	FSSAI Authorised Officer	ICD and SEZ
31	ICD FARIDABAD	INFBD6	Haryana	FSSAI Authorised Officer	ICD and SEZ
32	ICD PALWAL, BHAGOLA-JANAULI	INPWL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
33	ICD SAMALKHA, PANIPAT	INDWN6	Haryana	FSSAI Authorised Officer	ICD and SEZ
34	ICD BARHI-SONIPAT	INRUG6	Haryana	FSSAI Authorised Officer	ICD and SEZ
35	ICD PIYALA	INBFR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
36	ICD BANGALORE	INWFD6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
37	ICD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
38	ICD MALANPUR	INMPR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
39	ICD MANDIDEEP	INMDD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
40	ICD DHANNAD	INDHA6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
41	ICD MIHAN (CONCOR)	INKPK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
42	ICD BORKHEDI	INBOK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
43	TALEGAON	INTLG6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
44	ICD MALIWADA	INMWA6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
45	ICD MULUND	INMUL6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
46	ICD JANORI	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
47	CFS AMBAD	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
48	ICD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
49	ICD SAHNEWAL, GRFL	INSGF6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
50	ICD CHOWPAYAL	INCPR6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
51	ICD DHANDARI KALAN, PSWC	INDDL6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
52	ICD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
53	ICD JODHPUR	INBGK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
54	ICD KATHUWAS ALWAR	INCML6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
55	ICD KANKAPURA(JAIPUR)	INKKU6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
56	ICD IRUNGATTUKOTTAI	INILP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
57	ICD CONCOR TONDIAPET	INTVT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
58	ICD TUTICORIN	INTUT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
59	ICD HOSUR	INHSU6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
60	ICD HYDERABAD	INSNF6	Telangana	FSSAI Authorised Officer	ICD and SEZ
61	ICD DADRI	INDER6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
62	ICD LONI	INLON6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
63	CFS STARTRACK DADRI	INSTT6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
64	ICD PANKI, UP	INPNK6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
65	ICD JUHI RAILWAY YARD KANPUR	INKNU6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
66	ICD PAKWARA MORADABAD/MEERUT	INMBD6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
67	CGML DADRI	INCPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
68	ICD CFS ALBATROSS DADRI	INAPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
69	ICD SANDKHEDA KASHIPUR	INHPI6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
70	ICD MODINAGAR (Rori)	INMUZ6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
71	SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INCOP6	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
72	SEZ SRI CITY SEZ (MULTI PRODUCT)	INTAS6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
73	SEZ RAMKY PHARMA CITY INDIA LTD.	INAKR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
74	SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE	INVTZ6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
75	SEZ DR. REDDYS LAB LTD. (DEVUNIPALAVALASA VILLAGE)	INVZR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
76	SEZ KANDLA	INKDL6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
77	SEZ DAHEJ	INBHD6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
78	SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE	INAJM6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
79	SEZ KIADB Mangalore	INMQK6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
80	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
81	SEZ COCHIN SPECIAL ECONOMIC ZONE	INCOK6	Keralam	FSSAI Authorised Officer	ICD and SEZ
82	SEZ INDORE SPECIAL ECONOMIC ZONE	INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
83	SEZ MIHAN NAGPUR	INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	SEZ
84	SEZ ARSHIYA LTD.	INPNV6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
85	JNPT SEZ	INPJN6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
86	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
87	SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
88	NDR SEZ	INNPK6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
89	SEZ CCL PRODUCTS (INDIA) LIMITED	INSPC6	Telangana	FSSAI Authorised Officer	ICD and SEZ
90	NOIDA (EPZ/SEZ)	INNDA6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
91	AN FTWZ LTD, Bulandshahar	INBUL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
92	SEZ FALTA EPZ	INFLT6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
93	ICD Adani Kila-Raipur Ludhiana	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
94	HTPL ICD Kilaraipur	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
95	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
96	HATISAR (DEOSIRI)	INHTSB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
97	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
98	MANKACHAR	INMKCB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
99	GOLAKGANJ LCS	INGKJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
100	RAXAUL LAND	INRXLB	Bihar	FSSAI Authorised Officer	LCS
101	JOGBANI	INJBNB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
102	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner	LCS
103	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner	LCS
104	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
105	DALU LCS	INDLUB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
106	MAHENDRAGANJ LCS	INMGHB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
107	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
108	LCS RAIL CARGO, AMRITSAR	INASR2	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
109	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
110	LCS MANU	INMNUB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
111	KHOWAIGHAT	INKWGB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
112	SRIMANTAPUR LCS, SONAMURA	INSMPB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
113	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
114	NAUTANWA (SONAULI)	INSNLB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
115	GOURIPHANTA	INGAIB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
116	BARHNI	INBNYB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
117	BANBASA,CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner	LCS
118	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
119	PETRAPOLE LAND	INPTPB	West Bengal	FSSAI Authorised Officer	LCS
120	CHAMURCHI	INCHMB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
121	CHENGRABANDHA RLY.STATION	INCBDB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
122	JAIGAON	INJIGB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
123	LCS FULBARI	INFBRB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
124	LCS LOKSAN	INCRXB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
125	HILI (WEST)	INHLIB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
126	GHAJADANGA	INGJXB	West Bengal	FSSAI Authorised Officer	LCS
127	KARIKAL	INKRK1	Pondicherry	Superintendent/Appraiser/Inspector/Examiner	Seaports
128	KRISHNAPATNAM	INKRI1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
129	KAKINADA SEA	INKAK1	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	Seaports
130	VISAKHAPATNAM SEA	INVTZ1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
131	GANGAVARAM PORT	INGGV1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
132	MARMAGOA SEA	INMRM1	Goa	Superintendent/Appraiser/Inspector/Examiner	Seaports
133	KANDLA SEA	INIXY1	Gujarat	FSSAI Authorised Officer	Seaports
134	HAZIRA PORT, SURAT	INHZA1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
135	MUNDRA	INMUN1	Gujarat	FSSAI Authorised Officer	Seaports
136	SIKKA	INSIK1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
137	DEHEJ SEA	INDAH1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
138	PIPAVAB(VICYOR)	INPAV1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
139	PORBANDAR	INPBD1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
140	OLD MUNDRA	INOMU1	Gujarat	FSSAI Authorised Officer	Seaports
141	NEW MANGALORE SEA	INNML1	Karnataka	FSSAI Authorised Officer	Seaports
142	KARWAR	INKRW1	Karnataka	Superintendent/Appraiser/Inspector/Examiner	Seaports
143	CUSTOM HOUSE COCHIN	INCOK1	Keralam	FSSAI Authorised Officer	Seaports
144	JAIGAD	INJGD1	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Seaports
145	NCH MUMBAI	INBOM1	Maharashtra	FSSAI Authorised Officer	Seaports
146	JNCH NHAVA SHEVA	INNSA1	Maharashtra	FSSAI Authorised Officer	Seaports
147	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner	Seaports
148	ENNORE SEA	INENR1	Tamil Nadu	FSSAI Authorised Officer	Seaports
149	NAGAPATTINAM	INNPT1	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner	Seaports
150	KATTUPALLI PORT	INKAT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
151	CUSTOM HOUSE CHENNAI	INMAA1	Tamil Nadu	FSSAI Authorised Officer	Seaports
152	CUSTOM HOUSE TUTICORIN	INTUT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
153	CUSTOM HOUSE KOLKATA	INCCU1	West Bengal	FSSAI Authorised Officer	Seaports
154	HALDIA PORT	INHAL1	West Bengal	FSSAI Authorised Officer	Seaports
155	AISL ICD Durgapur	INDUR6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
156	Integrated Chennai Business Park (India) Pvt. Ltd.- (ICBPPL)-SEZ	INAIP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
157	ICD BALLI	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
158	LCS BHITAMORE	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
159	LCS SONBARSA	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
160	LCS DARRANGA	INDRGB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
161	SEZ-MEPZ, CHENNAI	INMAA6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
162	ICD RAIPUR	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
163	JUBILANT SEZ Vilayat GIDC, Bharuch	INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
164	HBS SEZ PANOLI, BHARUCH	INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
165	BHUBANESWAR AIR CARGO, BHUBANESWAR	INBBI4	Odisha	Superintendent/Appraiser/Inspector/Examiner	Airports
166	ACC KANNUR INTERNATIONAL AIRPORT	INCNN4	Keralam	Superintendent/Appraiser/Inspector/Examiner	Airports

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
167	ICD Dhirpur	INDPP6	Haryana	FSSAI Authorised Officer	ICD and SEZ
168	Electronic SEZ Park Gandhinagar	INGNG6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
169	ICD Naya Raipur	INRML6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
170	ICD Dahej	INDAH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
171	ICD Varnama	INVRM6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
172	ICD Dhanakya	INDNK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
173	NAVI MUMBAI INTERNATIONAL AIRPORT	INNMI4	MaharasHtra	FSSAI Authorised Officer	Airports
174	VIZHINJAM INTERNATIONAL SEAPORT	INTRV1	Keralam	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ